

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-131(ND)/2018

IN THE MATTER OF:

M/s. Nandan Construction

....

APPLICANT / PETITIONER

Vs.

M/s. Amrapali Centurian Park Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.04.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS

For Operational Creditor

:

Mr. Anurag Sharma, Adv.
Mr. Nikhlesh, Alok K. Pandey &
Navdeep Jain, Advs.

ORDER

For order, see (IB)-90(ND)/2017.